

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO.900/2015

IN THE MATTER OF:

Maharani Trade Pvt. Ltd. & Ors.

... Applicant/petitioners

Order under Section 391 & 394 of the Companies Act, 2016

Order delivered on 13.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. VARADHARAJAN,
Hon'ble Member(Judicial)

For the Applicant/petitioners : Shri P. Nagesh, Ms. Suman Kumar,
Advocates

For the OL, Delhi : Mr. P. Gupta, Proxy Counsel for
Ms. Tania Sharma, Advocate

For the RD(NR), Delhi : Shri Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner requests for some more time to study the law on the issue, which stands crystallised in the last order.

List the matter for further consideration on 3rd November, 2017.

— Sd —

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

& — Sd —

(R. VARADHARAJAN)
MEMBER(JUDICIAL)